

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**

**Petition No. 91/2004**

**In the matter of**

Approval of tariff of Talcher Thermal Power Station (460 MW) for the period from 1.4.2004 to 31.3.2009.

**And in the matter of**

National Thermal Power Corporation Ltd                   ...       **Petitioner**

**Vs**

Grid Corporation of Orissa Ltd                                   ....       **Respondent**

**The following were present:**

1. Shri V.B.K. Jain, NTPC
2. Shri S.K. Samui, NTPC
3. Shri R. Mazumdar, NTPC
4. Shri S.D. Jha, NTPC
5. Shri R.K. Mehta, Advocate, GRIDCO
6. Ms M. Sarada, Advocate, GRIDCO
7. Shri S.K. Choudhury, GRIDCO

**ORDER**

(Date of Hearing: 27.1.2005)

Heard Shri V.B.K. Jain, for the petitioner and Shri R.K. Mehta, Advocate for the respondent.

2. The petitioner has sought approval of tariff for the period from 1.4.2004 to 31.3.2009. A petition, being Petition No. 35/2004, has been filed by the petitioner for approval of additional capitalisation of expenditure on renovation and

modernisation, for the period ending 31.3.2004. The capital base decided in that case will serve as the base for computation of tariff for the period commencing on 1.4.2004.

3. Accordingly, we direct that the present petition be kept pending for the present and be listed after decision in Petition No. 35/2004.

Sd/-  
**(K.N. SINHA)**  
**MEMBER**

Sd/-  
**(ASHOK BASU)**  
**CHAIRMAN**

New Delhi dated the 27<sup>th</sup> January 2005